

O.A. No. 1389/00

11

06/12/2000

Hon. Mr. S.K.P. Nagri, J.M.

Shri N.P. Singh for the applicant. Put up on
11.12.2000 after notice to Senior standing
counsel.

S.K.P.
J.M.

(M)

Op
Notices with petition
for respect nos. 1 to 3
given to Sec. Havdary
Colonel. Sri R.C. Tush. Adv.
and where to Res. No. 4
sent to dispatch section
of issue.

Submitted.

M
7/12/00.

11/12/00

Hon. Mr. S.K.P. Nagri, J.M.

Shri N.P. Singh for the applicant.

Shri A.P. Singh appears for the respondents.

Shri N.P. Singh mentions for withdrawal
of the O.A. Allowed. The O.A. is decided
as withdrawn.

S.K.P.
J.M.

(M)